

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).27841/2010

M/S PFIZER LTD.

Petitioner(s)

VERSUS

STATE OF UP AND ANR  
(With prayer for interim relief )

Respondent(s)

Date: 13/04/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. P.V. Dinesh,Adv.

For Respondent(s)

Mr. Mohan Pandey,Adv.  
Mr. Shrish Kumar Misra ,AdvUPON hearing counsel the Court made the following  
O R D E R

The ld. Counsel for the petitioner is present.

None for the respondents.

Respondent No.2 has already filed the counter affidavit  
as is palpable from the perusal of the office report.The ld. Counsel for the respondent No.1 has neither  
appeared before this Court today nor has he filed the counter  
affidavit on behalf of the said respondent.Since the matter is a complete one, appropriate steps  
shall therefore be taken by the Registry for listing the same  
before the Hon'ble Court on its own turn.  
(M.K.HANJURA)  
Registrar

hj